

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 26th day of February, 2020.

ORIGINAL APPLICATION NO. 173 of 2012

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

R.P Rajpoot & others Applicants.

VERSUS

General Manager N.C. Railway and others Respondents

Advocates for the Applicant : Shri Rajendra Pt. Tiwari (absent)

Advocate for the Respondents : Shri Rishi Kumar

ORDER

List revised. None is present for the applicants. Shri Rishi Kumar, learned counsel for the respondents is present.

2. From the perusal of file, it is evident that applicants was not present on the last several listed dates i.e. on 15.10.2019 and 17.2.2020. Today also, applicants are not present to pursue their case. It seems that the applicants have lost interest in pursuing this OA.

3. Accordingly, O.A is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/-